

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No. 13167/2021
(Arising out of impugned final judgment and order dated 05-07-2021
in SPLA No. 52/2008 passed by the High Court of Judicature at
Allahabad, Lucknow Bench)

SANJAY KUMAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(With IA No.106368/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.106367/2021-EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 14832-14833/2021 (XI)

(With IA No. 119409/2021 - EXEMPTION FROM FILING O.T.)

Date : 22-10-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s)

Mr. V. K. Shukla, Sr. Adv.

Ms. Parul Shukla, AOR

Mr. S. B. Shukla, Adv.

Mr. M. C. Dhingra, Adv.

Mr. Gaurav Mehrotra, Adv.

Mr. Santosh Kumar Tripathi, Adv.

Mr. Vikrant Yadav, Adv.

Mr. Gaurav Dhingra, AOR

Mr. Raghvendra Shukla, Adv.

Mr. Aviral Saxena, Adv.

For Respondent(s)

Mr. Ashutosh Kumar Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The petitioners to effect service on the official
respondents by serving on the standing counsel also.

List the matters on 18th November, 2021.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER